## NATIONAL COMPANY LAW TRIBUNAL PRINCIPAL BENCH NEW DELHI

C.P NO. 60(ND)/2015 CA NO.

PRESENT: SH. R.VARDARAJAN Hon'ble Member (J)

> SH. S. K. MOHAPATRA Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF SPECIAL BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 26.08.2016

NAME OF THE COMPANY: M/s. PTC India Financial Services Ltd. V/s.

## M/s. R.S. India Pvt. Ltd. & ors.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act 2013.

S.NO	D. NAME	DESIG	GNATION	1	REPRI	ESENTATION	SIGNATURE
1-	ARUN KA	TPALIA,	So, Adv.	2	In	Pelitionel	Sahard
2.	MAYANK	MICHRA	Adv.	4			V
3.	CIDHARTH	SEPHI	Adv				

## 4. ARJUN SINGH BHATI, Adv. J For R-1. 5. VIVER SINGH BHATI, Adv. J ORDER

Both the parties are present. An application has been moved by Respondent No.1 seeking certain directions. The petitioner takes notice of the same and seeks time to file reply. A week's time is granted to the petitioner to file reply with a copy in advance to be served on the other side. Rejoinder, if any, may be filed within a week thereafter.

Call this matter on 19<sup>th</sup> September 2016.

GID (R. MARADHARADAA

(R. VARDHARAJAN) MEMBER (J)

(S.K. MOHAPATRA) MEMBER (T)

**CORAM:**